

- Long Term Irrigation Fund (LTIF) already setup by NABARD in 2016-17 is to be augmented by 100% during 2017-18, taking the corpus size to ₹ 40,000 crore. This will expedite completion of pending irrigation projects.
- Dedicated Micro-Irrigation Fund in NABARD to achieve 'per drop more crop' with initial corpus of ₹ 5,000 crore.
- Setting up of Dairy processing and Infrastructure Development Fund in NABARD with a corpus of ₹ 2,000 crore.

Maintenance of basic data of handloom weavers

*177. SHRIMATI SASIKALA PUSHPA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that various welfare schemes meant for handloom weavers across the country could not be implemented due to insufficient and improper maintenance of basic data of handloom weavers, if so, the details thereof; and

(b) whether Government is contemplating to adopt a more scientific approach in this direction, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) No Sir. The office of Development Commissioner for Handlooms, Ministry of Textiles is implementing Handloom Weavers Comprehensive Welfare Scheme (HWCWS) with two components; namely Mahatma Gandhi Bunkar Bima Yojana (MGBBY) and Health Insurance Scheme.

(i) Mahatma Gandhi Bunkar Bima Yojana (MGBBY):—

The basic objective of Mahatma Gandhi Bunkar Bima Yojana is to provide insurance cover to the handloom weavers in the case of natural as well as accidental death and Total or partial Disability.

Benefits under the MGBBY:—

Sl. No.	Benefits
(i) Natural Death	₹ 60,000/-
(ii) Accidental Death	₹ 1,50,000/-
(iii) Total Disability	₹ 1,50,000/-
(iv) Partial Disability	₹ 75,000/-

In addition to above, a scholarship of ₹300/- per quarter per child is available to students studying in IX to XII standard for a maximum period of four years or till they complete XII standard, whichever event occurs earlier. The benefit is restricted to two children of the member covered.

(ii) **Health Insurance Scheme (HIS):—**

In Twelfth Five Year Plan, the Government approved implementation of Health Insurance Scheme (HIS) on Rashtriya Swasthya Bima Yojana (RSBY) pattern.

Ministry of Health and Family Welfare has issued instructions on 29th March, 2016 for coverage of handloom weavers for 2016-17 in the existing pattern of RSBY *i.e.* with Indoor Patient (LP) benefits of ₹ 30,000/-.

(b) Yes Sir, Government of India will be adopting camp approach to increase number of beneficiaries from next financial year.

Projects under ICAR

*178. SHRI VIVEK GUPTA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of allocation and utilisation of funds for the Indian Council of Agricultural Research (ICAR) in the last three years, year-wise and project-wise;

(b) whether Government is aware that completion deadlines of several projects under ICAR have been extended midway during project execution;

(c) if so, the details of such projects, the reasons for extension of their completion period and the cost overrun, project-wise; and

(d) the details of projects initiated but not completed till date along with the date of commencement and the expected date for their completion, project-wise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH): (a) The details of allocation and utilization of funds for the Indian Council of Agricultural Research (ICAR) during last three years, year-wise and project-wise are given in the Statement (*See* below).

(b) and (c) No such projects under ICAR have been extended midway during project execution.

(d) Projects under ICAR are ongoing and long term in nature. They are in operation with due approvals of EFCs and SFCs during each plan period. The progress of projects is being reviewed at different levels of implementations during every plan period through the established review procedures.